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PART IV—Bills introduced in the West Bengal Legislative Assembly; Reports of Select Committees presented or to be presented to that Assembly; and Bills published before introduction in that Assembly.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 105-L.— 6th February, 2026.—The Governor having been pleased to order, in cancellation of Bill No. 7 of 2026, published *vide* Notification No. 101-L, dated

6th February, 2026, under rule 66 of the Rules of Procedure and Conduct of Business in the West Bengal Legislative Assembly, the publication of the following Bill, together with the Statement of Objects and Reasons which accompanies it, in the *Kolkata Gazette*, the Bill and the Statement of Objects and Reasons are accordingly hereby published for general information:—

Bill No. 8 of 2026

THE MURSHIDABAD UNIVERSITY (AMENDMENT) BILL, 2026.

**A
BILL**

to amend the Murshidabad University Act, 2018.

WHEREAS it is expedient to amend the Murshidabad University Act, 2018, in order to rename the Murshidabad University by the name of the Murshidabad Maharaja Krishnath University, Berhampore, and for such other matters connected therewith and incidental thereto;

West Ben.
Act XVIII
of 2018.

It is hereby enacted in the Seventy-seventh Year of the Republic of India, by the Legislature of West Bengal, as follows:—

*The Murshidabad University (Amendment) Bill, 2026.**(Clauses 1–9.)*

Short title and
commencement.

1. (1) This Act may be called the Murshidabad University (Amendment) Act, 2026.

(2) It shall come into force at once.

Amendment of
the long title of
Act XVIII of
2018.

2. In the long title of the Murshidabad University Act, 2018 (hereinafter referred to as the principal Act), for the words “*Murshidabad University*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore*” shall be substituted.

Amendment of
Preamble.

3. In the preamble of the principal Act, for the words “*Murshidabad University*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore*” shall be substituted.

Amendment of
section 1.

4. In sub-section (1) of section 1 of the principal Act, for the words “*Murshidabad University*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore*” shall be substituted.

Amendment of
section 2.

5. In clause (28) of section 2 of the principal Act, for the words “*Murshidabad University*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore*” shall be substituted.

Amendment of
section 3.

6. In section 3 of the principal Act,—

(1) in sub-section (1), for the words “*Murshidabad University*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore*” shall be substituted;

(2) in sub-section (2), for the words “*Murshidabad University*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore*” shall be substituted.

Amendment of
section 63.

7. In clause (a) of sub-section (8) of section 63 of the principal Act, for the words “*Murshidabad University*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore*” shall be substituted.

Amendment of
section 64.

8. In sub-section (7) of section 64 of the principal Act, for the words “*Murshidabad University*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore*” shall be substituted.

Amendment of
section 65.

9. In section 65 of the principal Act,—

(1) in the marginal note, for the words “*Murshidabad University*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore*” shall be substituted;

(2) in sub-section (1), for the words “*Murshidabad University Council*”, the words “*Murshidabad Maharaja Krishnath University, Berhampore, Council*” shall be substituted.

The Murshidabad University (Amendment) Bill, 2026.

STATEMENT OF OBJECTS AND REASONS.

The Murshidabad University was established by upgradation of Krishnath College through the Murshidabad University Act, 2018 (West Ben. Act XVIII of 2018). Krishnath College, one of the oldest and most respected institutions of higher learning in West Bengal was established in Berhampore in 1853. Murshidabad is a district steeped in history, from being the pre-colonial capital of Bengal to a centre of the Bengal Renaissance. Maharaja Krishnanath was a central figure in this latter period, embodying the spirit of social reform, education and cultural synthesis. Renaming the university after him provides a distinct and proud historical identity, differentiating it from other State universities and rooting it firmly in the correct historical perspective.

2. Considering above, the State Government has decided to rename the Murshidabad University as “the Murshidabad Maharaja Krishnath University, Berhampore”.

3. The Bill has been framed with the above objects in view.

4. There is no financial implication involved in giving effect to the provisions of the Bill.

KOLKATA,
The 5th February, 2026.

BRATYA BASU,
Member-in-charge.

By order of the Governor,

SUBHRADIP MITRA,
*Pr. Secy. to the Govt. of West Bengal,
Law Department.*